Overseas power plants of NTPC

1505. SHRI N. BALAGANGA: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the NTPC proposes to set up power plants in various countries;
- (b) if so, the details thereof; and
- (c) by when the new power plants are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): (a) to (c) Yes, Sir. NTPC proposes to set up power plants in Sri Lanka and Nigeria.

(i) Sri Lanka: NTPC had signed a Memorandum of Agreement (MoA) with Government of Sri Lanka (GoSL) and Ceylon Electricity Board (CEB), on 29.12.2006, for setting up a 500 MW coal fired power project in Trincomalee region in Sri Lanka through a Joint Venture Company of NTPC and CEB.

Site has been identified for setting up of the plant by NTPC & CEB. Feasibility studies are being taken up. Discussions are going on with CEB/GoSL for finalization of Joint Venture Agreement (JVA), Power Purchase Agreement (PPA) and other definitive agreements. Subject to timely signing of Agreements, necessary clearances & approvals, the project is envisaged for commissioning in 2012.

(ii) Nigeria: An MOU was signed between NTPC Limited and Ministry of Energy, Federal Government of Nigeria (FGN) on 22nd May 2007 for energy cooperation already to which FGN has agreed to provide, subject to availability, three (3) million tonnes per annum of LNG at a reasonable price for a period of 25 years from its existing / future LNG terminals to NTPC for use in NTPC's plants in India and upon successful tie-up of LNG supply, NTPC is to build, own and operate a 700 MW coal based and a 700 MW gas based power plants in Nigeria. Pre-feasibility Report for the proposed 500 MW coal based and 700 MW gas power plants in Nigeria had been submitted to FGN on 11.06.2008. Activities for setting up of Power Plant will be taken up only after FGN firmly commits supply of LNG to NTPC.

Rural electrification

1506. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of POWER be pleased to state:

- (a) what is the total budget outlay for the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and how many villages of the country have already been electrified along with the number of beneficiaries;
- (b) the total amount sanctioned for RGGVY in Orissa and by when the work would be completed; and
 - (c) whether State Government has already paid its share for RGGVY?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): (a) Government of India has accorded approval for capital subsidy of Rs.28,000 crore to begin with for execution of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during 11th Plan in addition to Rs.5000 crore approved for execution of RGGVY during 10th Plan period. The implementing agencies